Court in April, 1992 in the case of Oxytetracycline and multi-vitamin formulations.

(f) and (g) To the extent information is available, the following other cases are pending in various High Courts;

Sl. No. Name of the Company								Name of the Court	Issue In	volved		
1	1 M/s. Bakul Aromatics Ltd							Bombay			price fixation of bulk Theophyline.	
2	M/s. Cadila Laboratories Limited.					iteđ.	•	Ahmedabad	Against DPEA recovery of bulk Rifampicin drug.			
3	M/s. Pfizer			•	I		Bombay		OPEA recov		oulk	
4	M/s.	Pfizer.	٠		•	٠		Bombay	Against multi-vi		covery	
5	M/s.	Abbott.		•	•	-	-	Bombay		Do.		
6	M/s.	Sandoz.	٠	•			•	Bombay		Do.		
								~ · · · · · · · · ·				
								Statement				
S. No.	Nan	ne of the	Com		/ Name the High Court	h w	Year hich	in Issue Invo	lved	Latest Po	sition	
S, No.		ne of the			the Hig	h w Wi	Year high it Pe	in Issue Invo	·		yet	to
	M/s,				the Hig Court	h w Wi	Year high it Pe files	in Issue Invo	PEA	Hearing	yet e.	to
1 -	M/s,	Synb-ioti			the High Court Delhi	h w Wi	Year hich it Pe files	in Issue Invo	PEA	Hearing Commenc	yet e	to
1 2	M/s. M/s. M/s.	Synb-ioti Fulford			the High Court Delhi Delhi	h w Wi 19	Year high it Pa file 981	in Issue Invo	PEA	Hearing Commence D	yet e	to
1 2 3	M/s. M/s. M/s. M/s.	Synb-ioti Fulford Glaxo		.]	the High Court Delhi Delhi Delhi	h w Wi 19 19 19	Year hich file 981 988	in Issue Invo	PEA D. D. D. D. D. D. D. Exation of	Hearing Commence D	yet e o. o.	to
1 2 3 4	M/s. M/s. M/s. M/s.	Synb-ioti Fulford Glaxo Lyka	ies		the High Court Delhi Delhi Delhi Bombay	1: 1: 1: 1: 1: 1: 1: 1: 1: 1: 1: 1: 1: 1	Year hich it Pe file 981 988 990	Against D Recovery Do Against fi	PEA D. D. Exation of the Govt.	Hearing Commence D D	yet e o. o.	to

आई एम पी सी एल, मोहान द्वारा तैयार की गई दवाइयों पर प्रमाता और संघटकों का उल्लेख

2278. श्री मौलाना मोबेदल्ला खान आसमी: क्या प्रधान मंत्री यह बताने की कृपाकरेंगे किः

- (क) क्या यह सच है कि ग्राई.एम.पी सी. एल., मोहान, जो कि केन्द्रीय सरकार का उपक्रम है, द्वारा तैयार की गई दवाइयों पर प्रमाता/संघटकों का उल्लेख नहीं किया जाना है ;
- (ख) यदि हां, तो इसके क्या कारण
- (ग) क्या यह इससे संबंधित कानुनों का उल्लंघन है; और
- (घ) यदि हां, तो सरकार इस संबंध में य। कार्यवाही कर रही है ?

रसायन और उर्वरक मंत्रालय में राज्य मंत्री (श्री चिंता मोहन): (क) से (ध) मोहान, प्रत्मोड़ा, उत्तर प्रदेश में स्थित इंबियन मेडिसनस फार्मास्युटिकल्स कारपोरेशन लि., केन्द्रीय सरकार ब्रीर उत्तर प्रदेश सरकार का संयुक्त क्षेत्र का उपक्रम है। यह आयु-र्वेदिक ग्रौर यूनानी दवाग्रों का निर्माण करता है । कंपनी से ग्रपेक्षित ब्यौरे मांगे गए हैं ग्रौर उन्हें जल्दी ही सदन के पटल पर रख दिया जाएगा ।

Tie up between MC Dowell and Parle to produce Cola-Spiked with Rum

2279. DR. ABRAR AHMED: SHRI SUDHIR RANJAN MAJUMDAR:

Will the PRIME MINISTER be pleased to

(a) whether any proposal for a tie up between Mc Dowell and Parle for proSO

duction and sale of a Cola-spiked with rum in carry home cane, with the obvious intention of popularising and promoting consumption of alcohol, has come to Government's notice:

- (b) if so, what is Government's policy in regard to permitting and promoting such consumption of liquor; and
- (c) whether Government have given permission to these above mentioned proposals, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY CHEMICALS AND FERTILIZERS (SHRI CHINTA MOHAN): (a) No such proposal has been received.

(b) and (c) Do not arise.

Crisis in fertilizer industry

2280. SHRI P. UPENDRA: Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that the fertilizer industry is in a serious difficulty because of intermittent stoppage of subsidy payments and also denial of escalation claims;
- (b) whether the Fertilizer Association of India has suggested some remedies for the situation; and
- (c) if so, what is the reaction of Government to these suggestions?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI CHINTA MOHAN): (a) The fertilizer industry is facing liquidity problem on account of some delay in payment of subsidy due to constraints of funds.

(b) and (c) Yes, Sir. It may, however, be pointed out that the entire issue of fertilizer pricing and subsidy is presently being considered by a Parliament Committee.

Fair Price Shops and Rationing Circles in Delhi

2281. SHRI RAM DEO BHANDARI: Will the PRIME MINISTER be pleased to state:

(a) what is the total number of rationing circles in Delhi and the total number of Fair Price Shops under these circles.;

to Questions

- (b) whether it is a fact that the Fair Price Shops refuse to supply to those consumers who do not purchase the items other than those of ration from them;
- (c) whether Government would consider to stop this type of practice in such Fair Price Shops particularly in Gole market area; and
- (d) if the answer to part (c) above be in affirmative, whether Government propose to take any action against these Fair Price Shops who mix their items with rationing?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) There are 44 rationing circles and 4 camp offices in the Union Territory of Delhi. The total number of fair price shops as on 30.6.92 is 3,5,46.

- (b) Delhi Administration has reported that no such complaints has been received by them from the consumers.
 - (c) and (d) Do net arise.

मध्य प्रदेश में उचित दर की चलती-फिरती दुकानें

2282. भी शिव प्रसाद चनपुरिया : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

- (क) मध्य प्रदेश में उचित दर की चलती-फिरती कितनी दुकाने कार्यरत हैं, ग्रौर इनके संचालन हेतु कितने वाहन उपलब्ध कराये गये हैं;
- (ख) क्या सरकार को इस बात की जानकारी है कि इन चलती-फिरती दुकानों पर बिकी का अधिकांश माल अफरातफरी में बेचा जाता है और उपभोक्ताओं को दिन भर लाइन में खड़े रहने के बाद भी खाली हाथ लीटना पड़ता है; ग्रौर